

Shri Shiv Shankar, I beg to lay on the Table:

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Law, Justice and Company Affairs for 1981-82. [Placed in Library. See No. LT-2384/81].

(2) A copy of the Report (Hindi and English versions) on Biennial Elections to the Council of States and Legislative Councils 1977-78—An analysis. [Placed in Library. See No. LT-2385/81].

(3) A copy of Notification No. S.O. 128 (E) (Hindi and English versions) published in Gazette of India dated the 24th February, 1981 making certain corrections to the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, under sub-section (2) of section 9 of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976 and sub-section (2) of section 9 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-2386/81].

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF TOURISM AND CIVIL
AVIATION FOR 1981-82

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI CHANDULAL
CHANDRAKAR): I beg to
lay on the Table a copy of
the Detailed Demands for
Grants (Hindi and English versions)
of Ministry of Tourism and Civil
Aviation for 1981-82. [Placed in Lib-
rary. See No. LT-2387/81].

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF HEALTH AND FAMILY
WELFARE FOR 1981-82

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMIL-
LY WELFARE (SHRI NIHAR RAN-
JAN LASKAR): I beg to lay on the
Table a copy of the Detailed Demands
for Grants (Hindi and English ver-
sions) of Ministry of Health and

Family Welfare for 1981-82. [Placed
in Library. See No. LT-2388/81].

REVIEW ON THE WORKING OF INDIAN
DRUGS AND PHARMACEUTICALS LTD.,
GURGAON (HARYANA) FOR 1979-80,
ANNUAL REPORT OF INDIAN DRUGS AND
PHARMACEUTICALS LTD., GURGAON
(HARYANA) FOR 1979-80 AND A STATE-
MENT FOR DELAY.

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM, CHE-
MICALS AND FERTILIZERS (SHRI
DALBIR SINGH): I beg to lay on the
Table:

(1) A copy each of the following
papers (Hindi and English ver-
sions) under sub-section (1) of
section 619A of the Companies Act,
1956:—

(i) Review by the Government
on the working of the Indian
Drugs and Pharmaceuticals Limi-
ted, Gurgaon (Haryana) for the
year 1979-80.

(ii) Annual Report of the Indian
Drugs and Pharmaceuticals Limi-
ted, Gurgaon (Haryana) for the
year 1979-80 along with the
Audited Accounts and the com-
ments of the Comptroller and
Auditor General thereon.

(2) A statement (Hindi and
English versions) showing reasons
for delay in laying the papers men-
tioned at (1) above. [Placed in
Library. See No. LT-2389/81].

12.03 hrs.

ESTIMATES COMMITTEE

TENTH REPORT

SHRI S. B. P. PATTABHI RAMA
RAO (Rajahmundry): I beg to pre-
sent the Tenth Report (Hindi and
English versions) of the Estimates
Committee on the Ministry of Rail-
ways—Transportation of Essential
Commodities.